



भारतीय दिवाला और शोधन अक्षमता बोर्ड
Insolvency and Bankruptcy Board of India



INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
15th Advanced Workshop for Insolvency Professionals on
Analysis of Financial Statements of CDs and their Personal Guarantors
(ONLINE WORKSHOP)
23rd February, 2022 (Wednesday)

Tentative Schedule

| Time | Sessions | Resource Persons |
|--------------------|---|---|
| 10:00 - 10:15 Hrs. | Inauguration | WTM / ED / CGM, IBBI |
| 10:15 - 11:30 Hrs. | Financial Statements – Objectives, Components, Formats, Principles and Assumptions | Ms. Sripriya Kumar Insolvency Professional |
| 11:30 - 11:45 Hrs. | Break | |
| 11:45 - 13:00 Hrs. | Analysis of Financial Statements for Creditors' claim verification, Asset Tracing, Valuation, Preparation of IM, Resolution Plan (eg. Identification of cause of insolvency) and review of ongoing operations | Mr. Anup Kumar Singh Insolvency Professional |
| 13:00- 14:00 Hrs. | Break | |
| 14:00- 15:15 Hrs. | Analysis of Financial Statements – Profitability, Liquidity and Solvency, Leverage/Capital Structure, Management Efficiency, etc. | Mr. Devang Sampat Insolvency Professional |
| 15:15- 15:30 Hrs | Break | |
| 15:30- 16:45 Hrs. | Analysis of Cash Flows and Balance Sheet for Avoidance Transactions Review and Related Party Transactions | Mr. Udayraj Patwardhan Insolvency Professional |
| 16:45- 17:00 Hrs. | Vote of Thanks | ED/ CGM, IBBI |

For any clarification, please email at workshop.ip@ibbi.gov.in.
